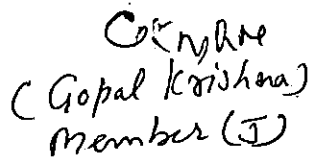


C. A. T. Bench, JAIPUR

Date of Order	Orders M.P. (D 455/93)
23.7.93 Defects not removed till date 12/10/93	None present on behalf of the petitioner The defects have not been removed. The same may be removed within 15 days failing which the registration of the M.P. shall be declined without reference to the Bench.  (O.P. Sharma) Member (A)  (Gopal Krishna) Member (J)
<u>10.8.93.</u>	None present on behalf of the applicant. In pursuance to orders passed by the Hon'ble Bench on 23.7.93 the registration of this Misc. petition stands declined. The same be consigned to the record room.  REGISTRAR Central Administrative Tribunal Jaipur Bench, JAIPUR.